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Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.203/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company	Paharpur Cooling Towers Ltd. -Versus- Ankit Metal & Power Ltd.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① R. N. Ghose, Adv.

Petitioner

② Appabrita Saha Adv

Saha.
27/7/17.

② i) Mrs. M. Bhutoria, Adv.

ii) Bidyut Dutt, Adv.

iii) Anirudhya Dutta, Adv.

Respondent

A. Dutta
27.07.17

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Heard. Reserved for order.

Sd.
(Vijai Pratap Singh)
Member (J)